THE MINISTER OF STATE IN TH» MINISTRY OF HOME AFFAIRS (SHM NIHAR RANJAN L ASK AR): The Committee is to go into the grievances voiged by some sections of the Muslim Community and take effeative steps to redress them.

Jtategrated tribal development project

- *IM*). SHRI GAYA CHAND BHUTAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the number of Inte-jgrat-vi Tribal Development Projects functioning in the country;
- (b> whether these Projects are mani' ed by suitable officers; and
 - (c) if so, what are the details there if?

TUB MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) There are 181 Integrated Tribal Development Projects (ITDPs) functioning in 17 States and two Union Territories comprising of the tribal sub-Wan States and Union Territories.

(b> and (c) The projects are gene tally manned by Class I Officers of State Civil Services drawn from vari* developmental departments including tribal development/social welfare. In certain States, officers of Indinn Administrative Service cadre are nlso posted as ITDP offi...?? is in the Mates of Manipur, Madhya Pradesh, Orissa. These officers have genenlly, delegated financial

and administrative powers which are reviewed from time to time to effect further improvement.

SC/ST families to be brought above poverty line

- 1931. SHRI GAYA CHAND BHU-YAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) what is the targeted number of Scheduled Castes/Scheduled Tribes families to be brought above poverty line, State-wise, during the Sixth Five Year Plan;
- (b) what is the number of families brought above the poverty line during the last three years; and
- (c) what is the procedure to assess the number of families which have been brought above poverty line, and whether information in this regard is based on the reports sent by the State Governments and whether there is any system to check the reliability of the information received?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b) The required informations are given in the two statements placed below.

(c) Ministry of Home Affairs have issued the guidelines to the State Governments as to how to assess the number of families who are being brought above the poverty line. The reports received from the State Governments in this regard are being reviewed periodically by the Planning Commission and also by the Ministry of Home Affairs.

Assistance to Scheduled Caste Families to cross the poperty line

State/UT							Sixth Five Year Plan Tar- get			
							1980-85	1980-81	1981-82	1982-83
Andhra Pradesh						٠.	750000	66241	183000	111487
Assam	•						114000	9549	18317	8836
Bihar							1048000	64850	88904	105337
Gujarat					•	•	2 36000	46000	5 50 00	49322
Haryana .						•	160000	18703	55396	29593
Himachal Pradesh				٠	•	•	86000	18711	@1335	901 85
Karnataka .		•	•	•	•	•.	530000	57986	118030	,516 56
Kerala	•	•	•: .				238000		40850	23781
Madhya Pradesh	•		•		•	•	700000	35902	172000	554 ⁶ 3
Maharashtra .				•			854000	33007	115940	111189
Manipur :			•	•			₽686	865	435	N.R.
Orissa				•	i.		400000	50988	80214	636 25
Punjab		•					419000	58064	81956	59801
Rajasthan .	٠	•					500000	45651	83400	814 42
Sikkim	•						3400		340	887
Tamil Nadu .	•	•	•		•	٠	917000	77 82 8	122360	93106
Tripura							4554 6	3001	5000	N.R.
Uttar Pradesh	•		• _		•		1500000	156769	450000	#35435
West Bengal .			•	•	•	•	1112000		163643	R17764
Delhi			•		•		40000	3874	5959	288 0
Pondicherry .					•	·	9000	138	2000	:138
Goa, Daman & Diu					•	•	@	••	• •	310
Chandigarh .					•	•	151	••	••	25
Jammu & Kashmir		•		٠.		•	SGP not yet	approved.		

NOTE: * Achievement upto January, 1983. N. R. Not reported. @

Target net **yet fixed**

Statement Π

Assistance to Scheduled Tribes Families to cross the poverty line

State/UT						Sixth Plan tar- get	Number of families econ omically assisted			
							(1980-85)	1980-81	1981-82	1982-83*
ı. Andhra Pradesl	1						50,000	9,427	13,092	26,158
. Assam							2,00,429	16,519	48,605	43,074
3. Bihar .							3,00,000	N.A.	N.A.	56,357
µ. Gujarat .		. •		•			3,50,000	74,784	76,580	59,046
. Himachal Prade	sh						43,749	4,046	4,737	15,332
6. Karnataka .		٠		٠.			15,500	3,394	3,397	4,530
j. Kerala .				•			16,000	2,545	2,545	2,233
3. Madhya Prades	ь			•			6,18,000	@	4,40,74 7	67,936
. Maharashtra							••	N.A.	3,40,000	3,57218
. Manipur .							N.A.	N.A.	N.A.	-, 6,33 0
. Orissa							5,50,000	57,285	183,700	∯51 , 276
. Rajasthan .							50,000	11,000	19,669	
. Sikkim .			:				N.A.	N.A.	1,060]a,426
. Tamii Nadu		_					15,000	3,000	3,050	F 3,234
5. Tripura							N.A.	N.A.	N.A. ;	~'9 2, 351
6. Uttar Pradesh							3,100	500	650	~1 2,723
7. West Bengal			٠.		•	•	1,08,275	N.A.	41,447	77,751
3. Andaman & Ni	cobaz	Isla n	d .		•	•	3,700	N.A.	N.A	6,086
9. Gos, Daman &	Diu						1,516	i 150	#7 ₹	609

[•] The figures for 198s-83 are only upto January, 1983.

[@] The figures are for 1980-81 and 1981-82.